NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2422/2022 In C.P. (IB)/170(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: **Mrs. Meghna Kore**
Vs.
Mr. Milind Kasodekar
IN THE MATTER OF
Meghana Rajeev Kore & Ors.
Vs.
Shaila Clubs & Resorts Pvt. Ltd.

APPEARANCE :

FOR THE APPLICANT **:** CA Raghunath Sarangapani

FOR THE RESPONDENT **:** Adv. Avinash R Khanolkar (R-1)

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

26.09.2022
Sapana